

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/84(KB)2024
IA(I.B.C)/1172(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | IDBI BANK LIMITED VS PRADNYA JAIN (PERSONAL GUARANTOR TO M/S. SAUMYA MINING LIMITED) |
| UNDER SECTION | SECTION 95(1) |

Appearance (via video conferencing/physically)

Mr. Arun Kumar Mishra, Adv.] For the Financial Creditor

Mr. Shantanu Mishra, Adv.]

Mr. Debdeep Sinha, Adv.] For Resolution Professional

Mr. Yogesh Gupta, RP] RP-in-person

Mr. Rohit Das, Adv.] For the Personal Guarantor

Ms. Kishwar Rahman, Adv.]

Ms. Sristi Roy, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **02.09.2024**.

**Anamitra Pal
Court Officer**